

IN THE INCOME TAX APPELLATE TRIBUNAL “C” BENCH, MUMBAI
BEFORE SHRI S. RIFAUR RAHMAN, AM & SHRI RAM LAL NEGI, JM

आयकर अपील सं/ I.T.A. No. 109/Mum/2020
(निर्धारण वर्ष / Assessment Year: 2009-10)

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| IBN Lokmat News Private Limited, 1 st Floor, Empire Complex, 414, Senapati Bapat Marg, Lower Parel, Mumbai - 400013 | बनाम/ Vs. | The Assistant Commissioner of Income Tax, Circle – 16 (1), Aaykar Bhavan, Mumbai - 400020 |
| स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : AADCR6656D | | |
| (अपीलार्थी /Appellant) | .. | (प्रत्यर्थी / Respondent) |
| Assessee by: | None | |
| Revenue by: | Ms. Shreekala Pardeshi, DR | |

सुनवाई की तारीख / Date of Hearing: 07/01/2021
घोषणा की तारीख /Date of Pronouncement: 09/03/2021

आदेश / O R D E R

PER S. RIFAUR RAHMAN, ACCOUNTANT MEMBER:

The present appeal has been filed by the assessee against the order dated 19.11.2019 passed by Ld. Commissioner of Income Tax (Appeals)-4, Mumbai [hereinafter referred to as the “Ld. CIT (A)”] relevant to A.Y. 2009-10.

2. At the outset, when the appeal was called out for hearing, none has appeared on behalf of the assessee in spite of calls. Vide letter dated 22.12.2020, assessee submitted that it has filed the necessary declaration under Direct Tax Vivad se Vishwas Act, 2020 (Act 3 of 2020) and confirmed the receipt of Form-3 and prayer to withdraw the appeal.

3. The Ld. DR did not object to course so suggested.



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4. In view of the above, we dismiss the appeal as withdrawn based on the letter submitted before us and assessee has filed the relevant Form No. 3 under the Vivad se Vishwas scheme, 2020.

5. In the result, the appeal is dismissed as withdrawn – subject to the observation above.

Order pronounced in the open court on 09/03/2021

Sd/-

Sd/-

(RAM LAL NEGI)

(S. RIFAUR RAHMAN)

न्यायिक सदस्य/JUDICIAL MEMBER

लेखा सदस्य / ACCOUNTANT MEMBER

मुंबई Mumbai; दिनांक Dated :

09/03/2021

Dhananjay (Sr.PS)

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त(अपील) / The CIT(A)-
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई / DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार / (Dy./Asstt. Registrar)
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai